

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009  
C.A. No. 17/2016

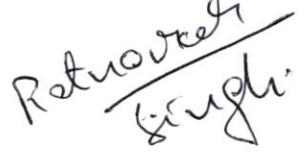
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Dushyant Patel & Anr.  
V/s.  
Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	RATNESH LALWANI i/b. MR. ZAVERI	Advocate for Petitioner	
2.	Dushyant Patel	Petitioner	
3.	Mohit Parashar i/b. DM Zaveri & Associates PCS		
4.	Adv. Atul Vinay Singh a/w Adv. Ratnaveer Singh i/b AVS Legal	Adv. Bera Applicant ORDER	

CA 17/2016 IN TCP No. 84/397-398/NCLT/MB/MAH/2009

On the application moved by the Respondent Nos. 3-6, the other parties are required to file their rejoinder, if any, within 3 days i.e. on or before next date of hearing.

List this matter on 14.08.2107.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)